

to set up another Committee to look into the matter at this stage.

Railways Line from Karur to Tirunelveli

47. DR. THAMBI DURAI: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made so far in laying the broad-gauge railway line linking Karur and Tirunelveli in Tamil Nadu; and

(b) the details of the proposal including allocation of funds, the expenditure incurred so far, the time schedule for the work and the time by which it would be completed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Broad Gauge lines on Karur-Dindigul and Tirunelveli-Maniyachchi sections have already been commissioned. At present work is in progress on providing parallel BG line between Dindigul and Madurai and after its completion work will be taken up on gauge conversion of Madurai-Maniyachchi section.

A sum of Rs. 4 crores has been allotted to this project during the current year and expenditure incurred upto 31.03.89 was Rs. 56.40 crores. No. target date has been fixed for its completion and the same will depend upon availability of sufficient resources in the coming years.

Public Sector units in Jammu and Kashmir State

48. PROF. SAIFUDDIN SOZ: Will the Minister of INDUSTRY be pleased to state:

(a) whether government are aware that only a small fraction of total investment in public sector is available for Jammu & Kashmir state;

(b) if so, whether any steps are proposed to increase the investment and set up

new industries in public sector in that State; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Out of a total investment in terms of gross block of Rs. 82150.16 crores in the Central Public Sector Enterprises (PSEs) at the end of March, 1988, Rs. 174.51 crores have been invested in the Central PSEs in the State of Jammu & Kashmir.

(b) and (c). Central Investment in Public Sector Enterprises in different parts of the country are made taking into consideration the techno-economic viability of projects while keeping in view the need for overall balanced regional development.

[*Translation*]

Adulteration in Petroleum Products

49. SHRI RAM LAL RATHI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware of the large scale adulteration in petroleum products; and

(b) if so, the steps being taken to check it and Government's policy in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) While no large scale adulteration of petroleum products is reported, some cases of adulteration in petroleum products have been brought to Government's notice.

(b) The Government's policy is to supply products as per laid down specifications. Various measures have been taken to check adulteration in these products. These include:—